

Further, the Ministry of Rehabilitation have released as grant-in-aid to the Government of Orissa towards reimbursement of expenditure incurred by them on Potteru Irrigation Project Rs. 7 crores each for the years 1982-83 and 1983-84.

(b) and (c) Where the Central assistance is given to the States in the form of block loans and block grants it is not tied to any individual scheme or sector of development. The State Government fund the projects/Schemes in accordance with their own priorities for development. The loan assistance to Flood Control Component of Rengali Project and to other flood control schemes is released only after ascertaining the progress and also the possibility of full utilisation by the State Government. The payments made to the Government of Orissa as grant-in-aid for Potteru Irrigation Project are in the shape of reimbursement of expenditure already incurred by them.

**Financial Assistance to Orissa for
Implementation of Land Reforms
Schemes**

4810. SHRI RASA BEHARI BEHERA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the amount of financial assistance given by Central Government to Orissa during the year 1982-83 and 1983-84 so far for implementing the land reform scheme in the State ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) and (b) Under the scheme for financial assistance to the allottees of ceiling surplus land Rs. 11,33,879 and Rs. 9,21,021 were given to Orissa for 1982-83 and 1983-84 (upto February, 1984) respectively.

Production and Export of Basmati Rice

4811. SHRI SATYENDRA NARAIN SINHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that large quantities of Basmati rice were exported to USSR and Middle East ;

(b) if so, what was the total production of this variety of rice during the period 1981-82 ; and

(c) whether Government have been giving incentives to farmers to produce this variety of rice and neglecting popular cheap variety for consumption of countrymen ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) No separate figures for Basmati rice production are collected by the Ministry of Agriculture.

(c) No, Sir.

**Provision of House Sites Cum-Construction
Assistance to the Rural Poor**

4812. SHRI HARIHAR SOREN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have given greater emphasis for providing house sites and construction assistance to the rural poor and improving the environment of slums ;

(b) if so, the steps taken in this regard in the current plan period so far ; and

(c) the details of the financial allocation proposed to be made for the above purpose in 1984-85 Financial year ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) The sixth Plan envisages to provide house-sites to 68 lakh families and construction assistance to 36 lakh families in the rural areas. The sixth Five Year Plan also envisages to cover 100 lakh slum dwellers.

(c) Both the schemes are in the State Sector under the Minimum Needs Programme and the Central Government provides block loans and block grants to States/ Union Territories.

Irrigation Schemes of Rajasthan pending Approval

4813. SHRI BHEEKHABHAI : Will the Minister of IRRIGATION be pleased to state :

(a) the number of major and medium schemes separately of Rajasthan district that are pending with Central Water Commission ; and

(b) the time by which the clearance is likely to be given ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) and (b) The Government of Rajasthan have submitted project reports of 8 major and 12 medium irrigation schemes to Central Water Commission for technical examination and obtaining acceptance of the Planning Commission.

The districtwise break-down of these schemes are as under :-

	Major	Medium
1) Bundi	1	1
2) Sirohi	—	1
3) Jhalawar	1	3
4) Kota	—	5
5) Sawai Madhopur	1	1
6) Bhilwara	1	—
7) Ganganagar	1	—
8) Jaloxe	—	1
9) Chittorgarh	1	—
10) Benefitting Kota Bundi and Sawai Madhopur	1	—
11) Benefitting tonk Bundi, Sawai Madhopur	1	—
	8	12

Final acceptance depends on the speed with which the State complies to the comments of Central Water Commission/Advisory Committee of the Planning Commission and intimates the concurrence of State Finance Department for funding of the projects in the Plans.

FCI Godown at Dungarpur

4814. SHRI BHEEKHABHAI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that a representation has been received by FCI in regard to providing godown at tribal district of Dungarpur ; and

(b) if so, the stage at which this case stands ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS, AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) Yes, Sir.

(b) The Rajasthan State Warehousing Corporation has taken steps to construct a storage godown with a capacity of 1,800 tonnes initially, at Dungarpur which is considered sufficient to meet the requirement. The Food Corporation of India therefore does not consider it necessary to construct any storage capacity there.

Allotment of Flats/Houses to SC/ST Members

4815. SHRI BHEEKHABHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of houses/flats allotted by D.D.A. to members of SC/ST during last five years in Delhi, year-wise and category-wise ;

(b) the reservation of flats to SC/ST members, separately, in D.D.A. Registration; and

(c) the shortfall in each category of SC/ST during the last five years ?